

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1834
ANSWERED ON:04.12.2012
STAMPEDE CASES
Kanubhai Patel Jayshreeben

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether incidents of stampede have been reported in the country;
- (b) If so, the total number of persons killed/injured, gender-wise during each of the last three years in such stampedes, State-wise;
- (c) whether the Government has conducted any inquiry in this regard and if so, the details thereof;
- (d) the detail of the financial assistance provided to the families of the victims of such stampedes during the said period, State-wise;
- (e) the details of directives issued by the Union Government to the State Governments on crowd management and evacuation procedures to prevent such cases in future; and
- (f) the details of the steps taken to ensure implementation of such directives/ guidelines.

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): As per available information, the details of incidents of stampede during the last three years are as under:-

Place	Date	State/UT	No. Killed	Persons# Injured
Levva Patel Sanskritik Bhawan, Rajkot	20.12.2009	Gujarat	09	50
Jety Ghat, Kakdwip, South 24 Parganas.	14.01.2010	West Bengal	07	16
Bhuban Hills, District Cachar.	12.2.2010	Assam	03	
Village Managarh, Pratapgarh	04.03.2010	Uttar Pradesh	63	28
Hardwar Kumbh	14.04.2010	Uttrakhand	02	14
Dear Sacha Sauda, Sirsa.	29/30.4.2010	Haryana	05	
Jagannath Temple	13.07.2010	Orissa	01	02
Pullumedu Idukki District	14.01.2011	Kerala	102	44
Catholic Church, Village Phokhungi, district, Phek.	28.5.2011	Nagaland	0	

Gurudwara Nanak Darbar, Village Shahbad Markanda,
Kurukshetra. 20.6.2011 Haryana 0 -

Gurudwara Guru Nanak Darbar, Village Ajrana Khurd,
Kurikshetra 18/19.7.2011 Haryana 0

Gaiparnath Mahadev temple, Kota. 10.8.2011 Rajasthan 2

Haridwar 8.11.2011 Uttrakhand 20 44

Hussain Tekri Shariff Jaora, District Ratlam. 14.01.2012 Madhya Pradesh 12 04

Bhavnath Temple, Junagadh. 20.2.2012 Gujarat 7 29

Tirumala Hills, district Chittoor. 26.5.2012 Andhra Pradesh 0 3

Adalatganj Ghat (PS Pirbahore, Patna) 19.11.2012 Bihar 17 30

#Gender-wise data is not centrally maintained in each case.

(c) & (d): Since responsibility for arrangements of Law and Order for such occasions entirely vests with the State Governments, it is the State Governments which takes up inquiry in this regard. Further, it also provides medical assistance and other necessary relief to the persons/families affected in such incidents.

(e) & (f): A detailed advisory was issued to all States/UTs on 1.10.2008 making the States/UTs aware of the need to manage such gatherings and suggesting measures such as allowing manageable number of persons to visit the temples/ shrines at a particular time; proper access control procedure/system at every entry/exit point; establishing sound alert system; regular training of staff in evaluation procedures' etc. to avoid recurrence of incidents of stampede in future. Further, on the basis of inputs received from security agencies, advisories are being issued from time to time.